

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. THIRIYAMBAR  
KANNAN

Counsel for the  
Petitioner



2. R. Prithvisaj  
Pandian  
(for) R. VENKATARAMAN

Counsel for

R 1, 2 and 6



**ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought further time for filing rejoinder. Time extended at request. Put up on **09.06.2017** at **10.30 A.M.**

B.C.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)